

ANNEXURE - VII



GOVERNMENT OF GOA

DETAILS OF EXPENDITURE

IN

DEMANDS FOR GRANTS

2015 – 2016

VOLUME - II

MARCH, 2015







GOVERNMENT OF GOA

**Detailed Supplementary Demands  
for Grants**

**for the year**

**2015 – 2016**

**(First Batch)**

[Presented to the Legislative Assembly of Goa  
under Article 205(1) of the Constitution]

**Demand No. 03 DISTRICT AND SESSIONS COURT, NORTH GOA**

(Rs. in Lakhs)

	Revenue	Capital	Total
1. Original Grant:			
<i>Charged</i>	-	-	-
Voted:	1771.00	-	1771.00
Supplementary Estimates of the amount now required			
<i>Charged</i>	-	-	-
Voted:	150.00	-	150.00
<b>TOTAL - Original Plus Supplementary</b>	<b>1921.00</b>	<b>-</b>	<b>1921.00</b>
<i>Charged</i>	-	-	-
Voted:	<b>1921.00</b>	<b>-</b>	<b>1921.00</b>

11. Sub-Heads under which this Supplementary Demand /Appropriation will be accounted for -

		Non - Plan	Plan	Total
DEMAND NO. 03 (2014)		<b>150.00</b>	-	<b>150.00</b>
<b>2014</b>	<b>Administration of Justice</b>	<b>150.00</b>	-	<b>150.00</b>
<b>00</b>	-----	<b>150.00</b>	-	<b>150.00</b>
<b>105</b>	<b>Civil and Sessions Courts</b>	<b>135.35</b>	-	<b>135.35</b>
<b>01</b>	<b>Civil Judges (North Goa)</b>	<b>55.35</b>	-	<b>55.35</b>
02	Wages	55.35	0.00	55.35
<b>02</b>	<b>District and Sessions Judge (North Goa)</b>	<b>80.00</b>	-	<b>80.00</b>
13	Office expenses	80.00	0.00	80.00
<b>800</b>	<b>Other Expenditure</b>	<b>14.65</b>	-	<b>14.65</b>
<b>01</b>	<b>Establishment of Fast Track Court, North Goa (Plan)</b>	<b>6.65</b>	-	<b>6.65</b>
14	Rents, Rates, Taxes	6.65	0.00	6.65
<b>02</b>	<b>Setting up of the C.B.I. Court (Plan).</b>	<b>8.00</b>	-	<b>8.00</b>
13	Office expenses	8.00	0.00	8.00

**Explanatory Note**

Additional funds are required for purchase of vehicles, Computers and other committed expenditure.



GOVERNMENT OF GOA

**Detailed Supplementary Demands  
for Grants**

**for the year**

**2015 – 2016**

**(Second Batch)**

[Presented to the Legislative Assembly of Goa  
under Article 205(1) of the Constitution]

**Demand No. 03 DISTRICT AND SESSIONS COURT, NORTH GOA**

(Rs. in Lakhs)

	Revenue	Capital	Total
I. Original Grant:			
Charged	-	-	-
Voted:	1771.00	-	1771.00
Supplementary Estimates of the amount under supplementary demand for grants 2015-16 (First Batch)			
Charged	-	-	-
Voted:	150.00	-	150.00
Supplementary Estimates of the amount now required			
Charged	-	-	-
Voted:	73.00	-	73.00
<b>TOTAL - Original Plus Supplementary</b>	<b>1994.00</b>	<b>-</b>	<b>1994.00</b>
Charged	-	-	-
Voted:	1994.00	-	1994.00

II. Sub-Heads under which this Supplementary Demand /Appropriation will be accounted for -

		Non - Plan	Plan	Total
DEMAND NO. 03 (2014)		73.00	-	73.00
2014	Administration of Justice	73.00	-	73.00
00	----	73.00	-	73.00
105	Civil and Sessions Courts	73.00	-	73.00
01	Civil Judges (North Goa)	55.00	-	55.00
01	Salaries	55.00	0.00	55.00
02	District and Sessions Judge (North Goa)	18.00	-	18.00
01	Salaries	18.00	0.00	18.00

**Explanatory Note**

Additional funds are required for payment of salary.